

**NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA**

CP/169(KB)2022
CONT.A./7(KB)2023

**CORAM: 1. HON'BLE MEMBER(J), SMT. BIDISHA BANERJEE
2. HON'BLE MEMBER(T), SHRI BALRAJ JOSHI**

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 16TH MAY, 2023, 10:30 A.M

IN THE MATTER OF	KESHAV KUMAR DUBEY VS BIJAY ROAD TRANSPORT PRIVATE LIMITED
UNDER SECTION	SEC. 213 SEC. 241(1) SEC. 242(4)

Appearance (via video conferencing/physically)

For the Petitioner

**Mr. Shaunak Mitra, Adv.
Mr. Kanishk Kejriwal, Adv.
Mr. Rajesh Upadhyay, Adv.
Mr. Amandeep Singh, Adv.
Ms. Surabita Biswas, Adv.**

For the Respondent

**Ms. Manju Bhuteria, Adv.
Ms. Urmila Chakraborty, Adv.
Mr. Vikash Singh, Adv.**

ORDER

1. Ld. Counsel on both sides present.

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2. Ld. Counsel appearing for the respondent seeks to take instruction in view of the submissions made today i.e. 16.05.2023.
3. Reply affidavit be filed within Thursday i.e., 18.05.2023.
4. Post this contempt application along with main CP on **18.05.2023**.

**Balraj Joshi
Member (Technical)**

**Bidisha Banerjee
Member (Judicial)**